

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 3/4//2012/SDR

Dated: 10th September, 2012

To,

Chief Electoral officers of-

1. Uttarakhand
2. West Bengal

Sub:- Affidavit filed by the candidates with their nomination paper- regarding.

Sir,

The Commission has announced on 05.09.2012 the schedule for bye-elections to fill the casual vacancies in the Parliamentary constituencies of 1-Tehri Garwal of Uttarakhand and 9- Jangipur of West Bengal. The process of nominations for these bye-elections is scheduled to commence on 15.09.2012. These bye-elections are being conducted after the Ministry of Law & Justice have notified in the Gazette of India on 01.08.2012 the revised format of Form- 26 to be filed by a candidate at elections to Parliament and State Legislatures together with the nomination paper. The revised format of Form-26 was circulated to all CEOs with the Commission's letter of even no. dated 24.08.2012. You are, therefore, requested to ensure that affidavit in any format other than the revised Form-26 is not accepted by the RO for the bye-elections. In order to avoid any mistake, in the set of documents that are handed over to persons seeking to contest the elections, the pre-revised format of Affidavit in Form-26 and the one prescribed by the Commission vide letter of even number dated 25.02.2011 shall be replaced with the revised Form-26 by the RO.

2. In order to avoid any confusion, it is also clarified that in Item (5) (ii) of the revised affidavit in Form -26, details of all pending cases in which cognizance has been taken by the Court, irrespective of the quantum of punishment, and framing of charges will have to be disclosed by the candidates.

3. This may be brought to the notice of all candidates when they file their nomination paper.

Yours faithfully,

(Ashish Chakraborty)
Secretary

Copy to the Chief Electoral Offices of all State and Union Territories (Except Uttarakhand and West Bengal) for taking similar action whenever the next general/bye-election election is conducted in the state.